

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 12/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2017

NAME OF THE PARTIES: M/s. Movefast Corporate Service Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

| <u>S. No.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>SIGNATURE</u>                                                                    |
|---------------|-------------|--------------------|-------------------------------------------------------------------------------------|
| 1             | Kedar Wagle | Adv. cum           |  |

**Common Order**

CSP No. 12/230-232/NCLT/MB/MAH/2017

CSP No. 13/230-232/NCLT/MB/MAH/2017

CSP No. 14/230-232/NCLT/MB/MAH/2017

At request of the party, list this matter for hearing on 2.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-

V. NALLASENAPATHY  
Member (Technical)